

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 251/GT/2017

Date: 2.8.2018

To,

Shri Darpan K.M
Advocate,
C-47, LGF, Nizamuddin East,
New Delhi-110013

Sir,

Subject: **Petition No. 251/GT/2017-** Petition for determination of tariff of Udupi Thermal Power Plant for the period from 1.4.2014 to 31.3.2019

Ref: Your letter dated 28.7.2018

With reference to your letter on the above mentioned subject, I am directed to inform that your request for adjournment of the hearing dated 7.8.2018 has been accepted. The petition will be listed in due course for which notice shall be issued.

This has approval of the Commission.

Sd/-
(V.Sreenivas)
Deputy Chief (Law)